GOVERNMENT OF INDIA MINISTRY OF ENVIRONMENT, FOREST AND CLIMATE CHANGE

LOK SABHA UNSTARRED QUESTION NO.279 TO BE ANSWERED ON 01.12.2015

Online Status of Industrial Units

279. SHRI RAM CHARITRA NISHAD:

Will the Minister of ENVIRONMENT, FORESTS AND CLIMATE CHANGE be pleased to state:

- (a) whether the Central Pollution Control Board has started getting round the clock online data on the compliance status of 1320 out of 2800 industrial units across the country;
- (b) if so, the details and findings thereof;
- (c) whether 920 of these 1320 units have set up real time sensor based sophisticated monitoring devices and another 400 have moved towards the zero liquid discharge system where they treat the entire water and reuse it; and
- (d) if so, the details thereof?

ANSWER

MINISTER OF STATE (INDEPENDENT CHARGE) FOR ENVIRONMENT, FOREST AND CLIMATE CHANGE

(SHRI PRAKASH JAVADEKAR)

(a) to (d) The Central Pollution Control Board (CPCB) has issued Direction under section 5 of the Environment (Protection) Act 1986 to 3933 industrial units. So far, 1782 industrial units have installed online monitoring system and in another 509 industries the online monitoring system is under installation. As on date CPCB is getting round the clock online data from 864 industries.

The CPCB has also issued Directions under Section 18(1)(b) of the Water (Prevention & Control of Pollution) Act, 1974, and 18(1)(b) of the Air (Prevention & Control of Pollution) Act, 1981 to the State Pollution Control Boards which cover 3 Common Effluent Treatment Plants (437 member tannery units),13 textile units and 35 Distillery units located in Ganga basin area to achieve Zero Liquid Discharge.
